GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF COMMERCE LOK SABHA UNSTARRED QUESTION NO. 1447 ANSWERED ON 29.07.2025

TRADE AGREEMENT WITH USA

1447. SHRI RAJA A:

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य और उद्योग मंत्री) be pleased to state:-

- (a) whether any trade agreement was negotiated with USA on tariffs on US imports and India's exports during the last two years, if so, the details thereof;
- (b) whether any deadline was set by US for concluding trade agreement, if so, the details thereof;
- (c) whether US recently increased tariffs on the imports of particular automobiles and spareparts from India;
- (d) if so, the details thereof;
- (e) whether India registered protest in the WTO, as they were against the principles of GATT, if so, the details thereof; and
- (f) whether any retaliatory traiffs would be levied and suspend concessions, if so, the details thereof?

ANSWER

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JITIN PRASADA)

(a) to (f) India US bilateral Trade Agreement (BTA) negotiations were launched in March 2025. Five rounds of negotiations have been held, the last being from July 14-18th, 2025 at Washington DC, USA.

As per the Joint Statement issued on 13th February, 2025, India and US has set a goal to more than double total bilateral trade to \$500 billion by 2030. The leaders of India and US announced plans to negotiate the First tranche of a mutually beneficial, multi-sector Bilateral Trade Agreement (BTA) by Fall of 2025.

USA has imposed 25% tariff on imports of automobiles and certain automobile parts from all countries including from India. Notably, while the tariffs on automobiles have been in effect since April 3, 2025, the tariffs on automobile parts have been in effect since May 3, 2025. Source: www.whitehouse.gov

India has taken requisite steps to reserve all its rights consistent with the provisions of WTO Agreements.
